

## **SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice J.K. Maheshwari as Chief Justice in Andhra Pradesh High Court.**

Office of the Chief Justice of the Andhra Pradesh High Court has been lying vacant since long time. Therefore, appointment to that office is required to be made.

This Collegium vide Minutes dated 8<sup>th</sup> April, 2019 had recommended that Mr. Justice Vikram Nath, senior-most Judge from Allahabad High Court be appointed as Chief Justice of the Andhra Pradesh High Court. The said recommendation sent to the Government has been referred back for reconsideration for the reasons indicated in the file.

On reconsideration, after taking into consideration all relevant factors, the Collegium resolves to recommend that, in supersession of the earlier recommendation dated 8<sup>th</sup> April, 2019, Mr. Justice J.K. Maheshwari, senior puisne Judge of Madhya Pradesh High Court, be appointed as Chief Justice of Andhra Pradesh High Court as, in our considered opinion, he is suitable in all respects for being appointed as Chief Justice of the Andhra Pradesh High Court.

It is deemed necessary to add here that while recommending the name of Mr. Justice J.K. Maheshwari, the Collegium is well conscious of his position in the seniority of Judges hailing from the Madhya Pradesh High Court.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
August 22, 2019.